

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

15.11.2007

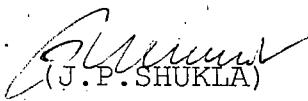
OA 118/2007 with MA 99/2007

Mr.P.N.Jatti, counsel for applicant.
Ms.Dilshad Khan, proxy counsel for
Mr.S.S.Hasan, counsel for respondents.

Learned counsel for the applicant submits that he wants to withdraw this OA as he has already filed another OA for the same cause of action.

In view of the submission made by the learned counsel for the applicant, the present OA stands disposed of as having been withdrawn.

In view of the order passed in the OA, no order is required to be passed in MA 99/2007, seeking condonation of delay, and the same also shall stand disposed of.


(J.P. SHUKLA)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

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*Copies S^{tr} 4th week
9/60 & 9/61
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